

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 13**  
**78(ND)/2016**

**IN THE MATTER OF:**

Bahl Paper Mills Ltd. & Ors.

.... Applicant/petitioner

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondent

**Order under Section 397-398**

**Order delivered on 12.12.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

Mr. Rakesh Kumar & Mr. Dhruv Gupta, Advs.

For the Applicant/R-16

Mr. Manoj Khanna & Mr. Akash Kedia, Advs.

For the Respondent 1

Mr. Manoj Kr. Garg, Adv. with Mr. B.L. Satija

**ORDER**

**CA-2795(PB)/2019**

This is an application filed by applicant-respondent No. 16 seeking early hearing of the five applications as mentioned in present application being CA-1317(PB)/2019, CA-1631(PB)/2019, CA-2117(PB)/2019, CA-2377(PB)/2019, CA-2479(PB)/2019. The main matter is coming up on 17.01.2020. List all these applications on 17.01.2020.

CA-2795(PB)/2019 stands disposed of in terms of above order.

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**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

—sd—

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**